## GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3249 ANSWERED ON:30.08.2013 GLOBAL GENDER GAP REPORT Choudhry Smt. Shruti;Thakur Shri Anurag Singh

## Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has taken note that as per the Global Gender Gap Report, 2012 issued by the World Economic Forum on gender equality in companies, our country stands at 105th place;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether the Government proposes to bring any law for protection of women employees from sexual harassment at work place;
- (d) if so, the details thereof; and
- (e) the steps taken or proposed to be taken by the Government to protect the women at their work places?

## **Answer**

## MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a) & (b): Yes, according to the Global Gender Gap Report, 2012 issued by the World Economic Forum, out of a total of 135 countries, India has been ranked 105 in the Global Gender Gap Index. The indicators taken are economic participation and opportunity, educational attainment, health and survival and political empowerment.
- (c) to (e): The Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013 has been enacted to provide a safe and secure environment to women at all workplaces, in both organized and unorganized including domestic workers. It puts in place a redressal mechanism in the form of Internal and Local Complaints Committee to inquire into complaints of Sexual Harassment and also casts a duty on employers to regularly carry out awareness programmes and trainings in order to sensitize employees on the issue.